

(d) what other facilities Government propose to give to the leather exporters and manufacturers of the leather items for setting up new units to encourage the export ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) According to the export statistics furnished by the Leather Export Promotion Council, Madras, for the period, April, 1980—November, 1980, there was a decline of 27 per cent in the export of leather and leather products, as compared to the exports effected during the corresponding period last year.

(b) Proposals have been received from various quarters for import-duty reduction on the inputs for leather which will be examined keeping in view all aspects in this regard.

(c) No, Sir.

(d) Government have already announced on the 31st December, 1980, a scheme for setting up of 100 percent export-oriented units, which envisage single point clearance in regard to the industrial licensing, foreign collaboration, import of capital goods and raw materials, etc. Under the scheme such units can be located anywhere in India, and would be eligible for duty-free imports of capital goods, raw materials and components. Besides these facilities, there would be no charge of excise duties on the indigenous supplies of raw materials to such units, which would normally operate in bonds.

Development of Tourist Centre at Bhensmal

2489. **SHRI QAZI SALEEM :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there were and are some plans, estimates and proposals from Maharashtra and/or Central

Government for the development of a tourist centre at "Bhensmal" Taluka Khuldabar in Maharashtra which is a hill station a very good tourist attractive place ;

(b) if so, the details thereof ;

(c) if not, the reasons thereof ;

(d) whether there were and there are demands for VIPs and various organisations for the development of the same ;

(e) if so, the details thereof and the action taken to concede the same ;

(f) how much amount and under what heads—have been spent during the last five years; and

(h) how much amount is likely to be spent during 1981 and 1982 ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) No Sir.

(b) Does not arise.

(c) As per the division of responsibility between the Central and State Sectors, the development of this place as a tourist centre falls within the purview of the State Sector.

(d) No, Sir.

(e), (f) and (h). Do not arise.

Directions to define norms and increase investment limits for S.S.I. units

2490. **SHRI GEORGE FERNANDES:** Will the Minister of FINANCE be pleased to state :

(a) whether the Central Excise authorities, financial institutions and banks have so far not defined their norms for small scale units in keeping with the statement on Industrial Policy announced by the Minister of State for Industry in Parliament in July, 1980; and